

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA

UNSTARRED QUESTION NO. 761
ANSWERED ON 03.12.2021

PRIVATIZATION OF RAILWAY STATIONS AND TRAINS

761. DR. V. SIVADASAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is planning to privatize any railway stations or trains or any of the assets belonging to the Railways;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any railway station or train or other assets belonging to the Railways have been privatized till now; and
- (d) if so, whether any loss of employment has taken place because of privatization or during the privatization process, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): There is no proposal for privatization of railway stations, only the license rights for use of air space shall be transferred to private parties for specified periods. The assets so created shall revert back to Railways after completion of the specified license period.

No passenger train services over Indian Railways is being operated by private players.

(d): Does not arise.
